

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 208
(IB)-2240(ND)2019
IA-1175/2022

IN THE MATTER OF:

M/s. Hi Tech Resource Management Ltd. ... Applicant/Petitioner

Versus

M/s. Overnite Express Limited ... Respondent

Under Section: 7 of IBC (CIRP)

Order delivered on 17.04.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Adhish Srivastava, Adv. Sanidhya Kumar,
Adv. Anandita Aggarwal for Resolution Applicant
For the RP : Adv. Sumant Batra, Adv. Abhishek Parmar, Adv.
Aishwarya Prasad
For Deutsche Bank : Ms. Nikita Capoor

ORDER

IA-1175/2022: As prayed by the Ld. Counsel for the RP, a further one-week's time is granted to comply with the order dated 31.01.2023 passed in IA-1175/2022.

List on 15.05.2023.



**(L. N. GUPTA)
MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**